

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 3882
TO BE ANSWERED ON 11.08.2023

SCHEMES FOR ANGANWADI WORKERS IN KERALA

3882. SHRI M.K. RAGHAVAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- whether incentives and other benefits are being timely provided to Anganwadi Workers (AWW), if so, the details thereof including in State of Kerala;
- whether the Government monitors disbursement of benefits to AWW of Kerala, if so, the details thereof;
- whether the Government has any specific schemes at village and gram panchayats for improving health and welfare of women and children; and
- if so, the details thereof along with the funds allocated, disbursed and utilised for various schemes operational in Kerala during last five years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Funds for honorarium payment to Anganwadi Workers and Helpers released to States/ UTs from Anganwadi Services (General Component) on quarterly basis. The funds for subsequent quarters are released taking into account the utilization of the funds released in previous quarters as per Singly Nodal Account (SNA) reports generated through Public Fund Management System (PFMS).

The details of the honorarium granted to the Anganwadi Workers/ Helpers and the additional honorarium provided by State of Kerala is as under:
Anganwadi worker/ Helper honorarium :

Category	Honorarium Fixed by Central Govt .			Honorarium allotted by Kerala State and LSGD other than Central share		Total (3+4+5)
	Central Share 60%	State Share 40%	Honorarium Fixed by Central Govt. (1+2)	State Share (4)	Local Self Govt share (5)	
	(1)	(2)	(3)			
Anganwadi worker	2700	1800	4500	5300	2200	12000
Mini-Anganwadi worker	2100	1400	3500	5300	2200	11000
Anganwadi Helpers	1350	900	2250	4300	1450	8000

Anganwadi Workers are also paid Rs.500/- as incentive for undertaking growth measurement of registered children and conducting targeted home visits every month. Further, Anganwadi Helpers are paid Rs 250/- as incentive for opening of the AWC at least 21 days in a month.

Anganwadi Workers and Helpers are provided incentive for registering eligible beneficiaries for payment of PMMVY benefit. Anganwadi Workers and Helpers are given Rs.50/- and Rs.25/- respectively per beneficiary and the incentives were paid up to February 2023. From 2023-24, only Anganwadi workers are entitled for the incentives.

(c) & (d) Anganwadi Services under Saksham Anganwadi and Poshan 2.0 is a universal self-selecting Scheme available to all the beneficiaries who enroll at the AWCs across the country. Under the Scheme, a package of six services viz. Supplementary Nutrition (SNP), Pre-school Non-formal Education, Nutrition & Health Education, Immunization, Health Check-up, and Referral Services are provided to the beneficiaries.

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through National Health Mission (NHM) & Public Health Infrastructure.

The beneficiaries under this Scheme are children in the age group of 0-6 years, pregnant women and lactating mothers. All children below 6 years, Pregnant and Lactating Mothers are eligible for services under the Scheme. The details of the funds released and utilized under Anganwadi Services for the State of Kerala is as under:

Sl. No.	F.Y.	Fund released under Anganwadi Services		
		APIP Approved	Funds released	Funds Utilized
1	2018-19	28524.51	31092.42	27638.21
2	2019-20	36521.12	32140.86	33120.36
3	2020-21	36692.79	31991.60	36264.77
4	2021-22	36026.49	38797.67	39797.33
5	2022-23	37630.86	42384.14	UC/SoE-Not Due

UC/SoE-Utilisation Certificate/Statement of Expenditure.

The Ministry is implementing a centrally sponsored scheme namely Mission Vatsalya Scheme (erstwhile Child Protection Services (CPS) Scheme) under which support is provided to State and UT Governments including Kerala for delivering services for children in need and in difficult circumstances universally across the country. The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. and covers both rural and urban children. Further, the Ministry regularly engages with all States/UTs and from time to time has shared various advisories and guidelines for continued and uninterrupted delivery of services and also for effective implementation of the scheme. The funds released and utilised to State Government of Kerala during last five year years, under Mission Vatsalya Scheme are given below:

(Rs. in lakhs)

Sl. No.	State	2018-19		2019-20		2020-2021		2021-22		2022-23	
		Amount released	Amount Utilised	Amount released	Amount Utilised	Amount released	Amount Utilised	Amount released	Amount Utilised	Amount released	Amount Utilised
1.	Kerala	1263.77	1263.77	1519.74	754.30	1135.84	1085.16	607.45	1029.23	1284.89	Not available

This Ministry under Mission Shakti, sub-scheme 'Sambal' implements three sub-schemes viz., One Stop Centre, Universalization of Women Helplines and Beti Bachao Beti Padhao (BBBP). The details are as under:

(i) **One Stop Centre:** Popularly known as Sakhi Centres, the One Stop Centre (OSC) component is being implemented across the country since 1st April 2015. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including medical aid & assistance, legal aid and legal counselling, temporary shelter upto 5 days, police facilitation, psycho-social counselling support to the women survivors / victims of violence and women in distress.

(ii) **The Universalisation of Women Helpline (WHL) component** is being implemented since 1st April, 2015 with the aim to provide an immediate and 24 hour emergency and non-emergency response to women affected by violence across the country by referral service. Under the Scheme, a toll-free 24-hours telecom service through short code 181 is provided to women seeking support and information.

(iii) **Beti Bachao Beti Padhao (BBBP)** was launched on 22nd January, 2015 to address the declining Child Sex Ratio (CSR) and related issues of women empowerment and aims to change mindsets to value girl child. In the XV Finance Commission period, the scheme has been approved as a component of Sambal Sub scheme of Mission Shakti and has been expanded to cover all the districts of the country.

The funds released and utilised to Government of Kerala during last five year years, under 3 components of Mission Shakti are given below:

Rs in Lakhs

Scheme	Financial Year	Fund released	Utilization
OSC	2018-19	283.32	63.63
	2019-20	140.90	134.30
	2020-21	243.06	165.20
	2021-22	234.41	220.97
	2022-23	139.98	13.06
WHL	2018-19	67.65	67.65
	2019-20	34.08	34.08
	2020-21	80.73	80.73
	2021-22	85.20	0.00
	2022-23	27.60	0.00
BBBP	2018-19	14.55	2.82
	2019-20	4.32	17.13
	2020-21	17.13	6.08
	2021-22	11.08	Not available
	2022-23	310.00	Not available
